

From,

Registrar General

High Court of Uttarakhand

Nainital

To,

All the District Judges

Subordinate to High Court of Uttarakhand

Dated: November

C. L. No. Subject:

4 / UHC/Admin.B/ XVII/09/2022 **Acceptance And Verification Of Surety Bonds.**

Sir,

In supersession of all earlier Circulars and Instructions on the subject noted above, Hon'ble Court is pleased to direct that all surety bonds, submitted in support of bail applications before the court, shall be accepted by the court concerned upon its satisfaction.

Only in cases, where it appears to the court that there is a good reason to get the surety bonds verified, steps for verification shall be undertaken, and not otherwise.

In such cases, the process of verification shall be undertaken, in the first instance, by the court itself by accessing the Bhulekh Web Portals developed by the State Governments.

In any event, verification reports should be obtained from the concerned Police Station within three days at the most.

It is, therefore, requested to circulate it among all the Judicial Officers of your respective judgeship for information and strict compliance.

Yours sincerely,

30.X1.22 (Vivek Bharti Sharma) Registrar General

No. 5289 UHC/Admin. B/ XVII/09/2022 Copy for information and necessary action to:-

Dated: November 30,2022

- Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital
- (ii) All the Family Court Judges, State of Uttarakhand

- (iii) Chairman, Commercial Tax Tribunal, Dehradun
- (iv) Chairman, State Transport Appellate Tribunal, Dehradun
- (v) Registrar, State Consumer Redressal Commission, Dehradun
- (vi) Member Secretary, Uttarakhand State Legal Services Authority, Nainital
- (vii) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital
- (viii) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar
- (ix) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani
- (x) Registrar, Public Service Tribunal, Uttarakhand, Dehradun
- (xi) Chairman, Uttarakhand Cooperative Tribunal, Dehradun
- (xii) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun
- (xiii) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar
- (xiv) All the Registrars of the Court.
- (xv) Joint Registrars, Deputy Registrars, Asstt. Registrars & Section Officers of the Court.

(xvi) Computer Section of High Court with a direction to upload the same in the website of the High Court of Uttarakhand

(xvii) Guard File

Deputy Registrar) Admin.B